

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.3841
TO BE ANSWERED ON 11.08.2023

NATIONAL COMMISSION FOR WOMEN

3841. SHRI SUNIL KUMAR MONDAL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the works done for protecting and promoting the interests of women in the country during the last three years and the current year through the National Commission for Women (NCW);
- (b) whether any new scheme or strategy adopted in this regard keeping in view the present situation of women in the country, If so, the details thereof;
- (c) whether the Government has considered giving more authority and access to NCW for better empowerment and development;
- (d) if so, the details thereof, State/ UT –wise along with new and futuristic plans of scheme made for the development and protection of women; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) and (b): As informed by the National Commission for Women (NCW), the following works have been done by the Commission for protecting and promoting the interests of women in the country during the last three years and the current year:

- i. 24x7 NCW Women Helpline provides Digital Platform for immediate support and relief to women affected by violence through referral (Linking with appropriate authority such as police, One Stop Centre, hospital) and providing information about women-related government programmes across the country.
- ii. The Commission had started a project “Mahila Jan Sunwai” wherein pending cases on the spot and addresses the grievances of the complainants, pertaining to the concerned district were taken up in coordination with District Legal Service Authorities and Police authorities.
- iii. The Commission launched Legal Services Clinic in collaboration with Delhi State Legal Service Authority on 29th March, 2022 in a move to make legal aid more accessible for women. The legal aid clinic acts as a single-window facility for resolving the grievances of women by offering them free legal assistance in Domestic Violence and other issues.

The Commission has also worked in the following areas to preventive steps to control the complaints of dowry, rape, and attempt to rape:

- i. **Gender Sensitisation and Forensic Training of Police Officials:** The Commission has signed a Memorandum of Understanding (MoU) with the Bureau of Police Training Research and Development (BPR&D) on 15th July, 2021 for conducting 3 and 5 days training programme on gender sensitization for police officers of all levels. Under this program so far 20 training batches have already been conducted at CDTIs and State Police Academy across the country and total 677 trainees trained.
- ii. **Pan India Legal Awareness Programme' for the women at grass-root level:** The Commission in collaboration with National Legal Services has organized awareness camps at Taluka level to impart practical knowledge about the basic legal rights and remedies provided under various women related laws, thereby making them fit to face the challenges in real life situations. The Commission with NALSA organized legal awareness programs for women residing in rural areas and far-flung areas. 1640 programmes at District level and 2187 at taluka level were organised since 2020. During the month of March, 2023, 2187 programmes were conducted.
- iii. **Anti Human Trafficking Cell (AHTC)** was established in the National Commission for Women with an endeavor towards increasing effectiveness in tackling cases of human trafficking, raising awareness among women and girls, capacity building and training of Anti Trafficking Units and to strengthen & sensitize law enforcement machineries. Since then nine awareness seminars on anti-human trafficking across the country have been conducted for sensitization of various stakeholders.
- iv. A project **"Violence Free Home"** was launched to promote the support mechanism for women survivors of domestic violence and create a systematic grievance redressal mechanism. In this, a special cell is established in Police Stations to provide assistance to survivors of domestic violence. Initially, the programme was launched in seven States of the country which came to an end on 31st March, 2021. Currently, the programme is running in J&K and Ladakh.

The Commission has done the following work toward promoting the interest of Women, under the Capacity Building Program for Women: -

- i. **Women Entrepreneurship Programme with IIMs:** - The Commission has conducted Women Entrepreneurship programmes in Online Mode with IIM Bangalore, Kozhikode, Jammu & Shillong. A total number of 2242 women were trained under this Women Entrepreneurship programme.
- ii. **'She is a Changemaker' - Capacity Building Program for Women in Politics** - The Commission is collaborating with different training institutes at pan – India level to impart training to women in politics at different levels. The aim of this programme is to improve the leadership skills of elected women representatives and active women politicians at all levels. 'She is a Change maker' Programme has been launched on 16th November 2021. Under this programme, so far 97 training programs have already been conducted and 3131 trainees trained.
- iii. A Digital Literacy Programme under **'Digital Shakti Mission'** for college/ university students was launched on 18th June, 2018 at Punjab University, Chandigarh which seeks promoting digital literacy for women including the

precautions that can be taken, raising awareness about cyber-crimes, and advising the users about the resources available to women, to prevent the problems and also how to handle such crimes. The Commission collaborated with Cyber Peace Foundation to provide online training at no cost to young people including school, college, and university students on digital literacy and Cyber-crime. The primary target of the initiative is young girls and women. However, young boys and male netizens also benefited from programme.

So far, over 3 lakh netizens have been trained in 527 online sessions during the 3 phases of the Digital Shakti campaign. The Commission launched the 4th phase of the Digital Shakti Campaign, a pan-India project on digitally empowering and skilling women and girls in cyberspace, in November 2022 aiming at reaching 1 Million netizens across the country.

The Commission has taken the following initiatives during the current year:

- i. NCW is organizing Awareness Seminar on Themes: Women & Health; Sex Workers & their children; Legal, Educational, Health, and Occupational Barriers/Challenges, Challenges faced by Women of de-notified tribes, Women in decision-making roles in Corporates, Women farmers/daily wage laborers in relation to Migration.
- ii. Entrepreneurship Awareness programs across 100 cities.
- iii. Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) (POSH) Act, 2013 - awareness programs for Corporates and Government Sector.

(c) to (e): No Sir, does not arise.
